

SCHEDULE II
FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

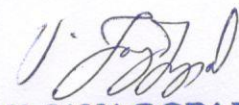
FOR THE ATTENTION OF THE STAKEHOLDERS OF TIME & SPACE LIFESTYLE LLP

Sl.No.	PARTICULARS	DETAILS
1.	NAME OF CORPORATE DEBTOR	TIME & SPACE LIFESTYLE LLP
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	08/03/2016
3.	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED/ REGISTERED	RoC-Bangalore
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE DEBTOR	AAF-8814
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	No.289, 1st Floor, 15th Main Rajamahal Vilas Extension Bangalore Karnataka 560080 India
6.	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	04/03/2020
7.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	04/03/2020 [Certified Copy of Order received on 13/03/2020]
8.	NAME AND REGISTRATION NUMBER OF THE INSOLVENCY PROFESSIONAL ACTING AS LIQUIDATOR	Name: Venkataraman Jayagopal Reg No.: IBBI/IPA-002/IP-N00574/2017-2018/11741
9.	ADDRESS AND E-MAIL OF THE LIQUIDATOR, AS REGISTERED WITH THE BOARD	<u>Address:</u> No. 275, 2 nd Floor, JMJ Apartments, 100 Feet Road, Indiranagar, HAL 2 nd Stage, Adjacent To Udupi Park Restaurant Bangalore, Karnataka- 560038 <u>Email ID:</u> gopal_venus@hotmail.com
10.	ADDRESS AND E-MAIL TO BE USED FOR CORRESPONDENCE WITH THE LIQUIDATOR	<u>Address:</u> No. 275, 2 nd Floor, JMJ Apartments, 100 Feet Road, Indiranagar, HAL 2 nd Stage, Adjacent To Udupi Park Restaurant Bangalore, Karnataka- 560038 <u>Email ID:</u> cirp.timeandspace@gmail.com
11.	LAST DATE FOR SUBMISSION OF CLAIMS	03/04/2020

Notice is hereby given that the Hon'ble National Company Law Tribunal, Bengaluru Bench has ordered the commencement of liquidation of the TIME & SPACE LIFESTYLE LLP on 04/03/2020.

The stakeholders of TIME & SPACE LIFESTYLE LLP are hereby called upon to submit their claims with proof on or before 03/04/2020 to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.
Submission of false or misleading proof of claims shall attract penalties.


V. JAYAGOPAL
LIQUIDATOR

Date: 16/03/2020
Place: Bangalore

Venkataraman Jayagopal
IBBI/IPA-002/IP-N00574/2017-2018/11741
No. 275, 2nd Floor, JMJ Apartments, 100 Feet Road,
Indiranagar, HAL 2nd Stage, Adjacent to Udupi Park Restaurant,
Bangalore, Karnataka- 560038